

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the post of Junior Assistants under promotion quota in Subordinate Judiciary of Jammu division.

ORDER

No. 252 of 2021/Psy Dated: 23-04-2021

Sanction is hereby accorded to the promotion of following Graduate Process Servers of Jammu division to the posts of Junior Assistants under promotion quota in the Pay Level-4 (25500-81100):

S. No.	Name of the Candidate	Residence
1	Munish Chopra	District Cadre Jammu presently attached with Jammu wing of the High Court
2	Kewal Krishan	Sub Judge Court, Nowshera
3	Sunil Verma	PDJ Court, Samba
4	Gulzar Ahmed	Munsiff Court, Basohli
5	Avishek Chandan	Munsiff Court, Hiranagar
6	Ravi Sharma	Munsiff Court, Chenani
7	Sharat Chander Sharma	District Cadre Jammu presently on deputation with Law Department UT of J&K
8	Ali Khan	Spl. Excise Mobile Magistrate court, Jammu
9	Kakoo Ram	PDJ Court, Ramban
10	Narinder Mathur	P DJ Court, Udhampur

Note: The posting orders of the promotees shall be issued separately.

(By Order)

sd/-
(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No.: 80-89/Psy-34

Dated 23-04-2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
4. Principal District & Sessions Judge, Jammu/Rajouri/Samba/Kathua/Udhampur/Ramban for information.
5. Sub Judge, Nowshera.
6. Spl. Excise Magistrate, Jammu.
7. Munsiff/JMIC, Basohli/Hiranagar/Chenani.
..... for information.
8. Chief Librarian, High Court wing, Jammu/Srinagar.
9. Order File.
10. Incharge, NIC, High Court, Jammu for uploading the aforesaid order on the High Court website.

23/4/2021
Principal Secretary to
Hon'ble the Chief Justice